

F. No. J-11017/6/2025-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 15th May, 2025

ORDER

The President is pleased to engage **Shri Romesh Dave**, Advocate as Deputy Solicitor General of India for the High Court of Madhya Pradesh, Indore Bench, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF MADHYA PRADESH, INDORE BENCH

DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate	Contact Details	Enrollment No.
Sh. Romesh Dave	Chamber: Chamber No. 28, Advocates Chamber, High Court Campus, M. G. Road, Indore-452001 Res.: Chamber No. HA-24, Takshshila Parisar, Near Rajendra Nagar Police Station, A.B. Road, Indore- 452012. Mob: 9826087724 Email: romeshdave@gmail.com	MP/3104/2005

2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.


3. Hindi version of this order will follow.


15.5.25

(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ Additional Secretaries in the main secretariat of Department of Legal.
3. Ld. Attorney General for India, Ld. Solicitor General for India.
4. Shri Himanshu Joshi, Dy. SGI, High Court of Madhya Pradesh at Indore (MP).
5. Shri Pushpendra Yadav, Dy. SGI High Court of Madhya Pradesh at Jabalpur (MP).
6. Shri Praveen Kumar Newaskar, Dy. SGI High court of Madhya Pradesh at Gwalior (MP).
7. The Registrar, High Court Madhya Pradesh, at Indore (MP).
8. Shri Romesh Dave, Dy. SGI as mentioned with request to provide Bank Account details to Cash (LA) Section of this Department for the purpose of monthly retainerhip.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. The Cash (LA) for payment of retainerhip fee to aforesaid Deputy SGI w.e.f. the date of this order.
11. LIMBS team for information and necessary action.
12. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
13. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
14. Office / Spare copies.


15.05.2025

(Kumar Gaurva)
Section Officer (Judicial)
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